

[Mr. Speaker]

Now, the question is :

"That the Bill be passed."

The motion was adopted.

WEST BENGAL APPROPRIATION
BILL*, 1971

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI VIDYA
CHARAN SHUKLA) : Sir, I beg to move
for leave to introduce a Bill to authorise
payment and appropriation of certain further
sums from and out of the Consolidated
Fund of the State of West Bengal for the
services of the financial year 1970-71.

MR. SPEAKER : The question is .

"That leave be granted to introduce a
Bill to authorise payment and appropriation
of certain further sums from and out
of the Consolidated Fund of the State of
West Bengal for the services of the
financial year 1970-71."

The motion was adopted.

SHRI VIDYA CHARAN SHUKLA
Sir, I introduce† the Bill.

Sir, I beg to move :

"That the Bill authorise payment and
appropriation of certain further sums
from and out of the Consolidated Fund
of the State of West Bengal for the
services of the financial year 1970-71, be
taken into consideration."

MR. SPEAKER : The question is :

"That the Bill authorise payment and
appropriation of certain further sums
from and out of the Consolidated Fund
of the State of West Bengal for the
services of the financial year 1970-71, be
taken into consideration."

The motion was adopted

MR. SPEAKER : The question is :

"That clauses 2, 3, the Schedule, clause
1, the Enacting Formula and the Title
stand part of the Bill."

The motion was adopted.

*Clauses 2, 3, the Schedule,
clause 1, the Enacting Formula
and the Title were added to
the Bill.*

SHRI VIDYA CHARAN SHUKLA :
I beg to move :

"That the Bill be passed."

MR. SPEAKER : The question is :

"That the Bill be passed "

The motion was adopted.

MR. SPEAKER : There is one little
thing left before we proceed to discuss the
President's Address tomorrow. Do you
want to finish that also today? That is
about imports and exports.

AN HON. MEMBER : No.

MR. SPEAKER : That is all right—no
question of imports and exports.

SHRI JYOTIRMOY BASU : It that
being taken up tomorrow ?

MR. SPEAKER : If you are willing, I
will take it up just now.

Secretary to report Message from Rajya
Sabha.

18 43 hrs.

MESSAGE FROM RAJYA SABHA—
Contd.

SECRETARY : Sir, I have to report
the following message received from the
Secretary of Rajya Sabha :—

*Published in Gazette of India Extraordinary, Part II, section 2, dated 29-3-71.

†Introduced/Moved with the recommendation of the President.

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Vote on Account) Bill, 1971, which was passed by the Lok Sabha at its sitting held on the 27th March, 1971, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill "

MR. SPEAKER So, we will take up discussion on the President's Address

tomorrow. Of course, the Agenda will be circulated to you.

So, we adjourn to reassemble at 11 A.M. tomorrow

18 44 hrs.

*The Lok Sabha then adjourned
till Eleven of the Clock on
Tuesday, March 30, 1971
(Chaitra 9, 1893 (Saka).*